

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:46

ANSWERED ON:24.02.2015

STORAGE CAPACITY

Karandlaje Km. Shobha;Simha Shri Prathap

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the Government is considering any proposal to create 150 lakh MT of modern storage facilities through Public Private Partnership (PPP) mode/Private Entrepreneurship Guarantee Scheme;

(b) if so, the details thereof;

(c) whether the Government is also considering a proposal to make warehouse receipts as negotiable instrument for better resource mobilization for farmers; and

(d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): Yes, Madam.

(b): The Government is implementing a Private Entrepreneurs Guarantee (PEG) Scheme in Public Private Partnership (PPP) mode for creation of storage capacity through Private Entrepreneurs, as well as Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). Under this scheme, as on 31.01.2015, capacity of 153.71 lakh MT has been sanctioned for construction of godowns. Out of this, construction of 122.38 lakh MT capacity has already been completed. Besides this, a feasibility study is being done for setting up of silos in some places.

(c) & (d): Negotiable warehouse receipts (NWRs) have already been introduced in the country as per the provisions of the Warehousing (Development and Regulation) Act, 2007. Warehousing Development and Regulatory Authority (WDRA) has been constituted on 26-10-2010 for implementing the provisions of the Act. Any warehouse which intends to issue NWRs has to get registered with the WDRA. As on 18-02-2015, total 570 warehouses have been registered with the WDRA and a total of 25217 NWRs issued by these registered warehouses.